

Name of the Corporate Debtor: PAE Limited ; Date of Commencement of CIRP: 22-04-2024; List of Creditors as on: 18-07-2024; Name of IP: ; Process Number: 1; Last 5 digitof registration number:

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors	2	47896770	2	44814023	17.29		3082747		Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)	5	6774712	5		0.00		6774712		Annexure 6
7	Operational creditors (Government Dues)	5	112639001	5	112509775	43.40		129226		Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	7	11642651	7	7442128	2.87		4147423	53100	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	3	108647811	3	94448876	36.44		14198935		Annexure 9
Total		22	287600945	22	259214802	100.00		28333043	53100	